

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Jammu)

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To

All the Principal District Judges,
Jammu Province,

No: 26548-58/9.9

Dated: 10.02.2016

Subject: Conference on "Delay and Arrears Problems and Solutions: Strategy and Directions" on 14.02.2016 in the Conference Hall situate at District Court Complex, Janipura, Jammu.

Sir,

As you are aware that the Jammu and Kashmir State Judicial Academy is going to organize a Conference on the "Delay and Arrears Problems and Solutions: Strategy and Directions" on the 14th day of February, 2016, in which the participation of all the Judicial Officers posted in the Jammu Province has been solicited. The venue of the Conference has now been changed from the lawns of the J&K State Judicial Academy, Jammu to the Conference Hall situate at District Court Complex, Janipura, Jammu.

You are requested to communicate this information to all the Judicial Officers working within the territorial limits of your jurisdiction. Inconvenience caused is regretted.

Yours faithfully,


(M. K. Hanjura)
Registrar General